

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260 of 2013 and
Appeal No. 285 of 2013 & IA-105 of 2014

Dated : 8th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)
Versus
Eastern Power Distribution Co.
of Andhra Pradesh & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

Appeal No. 285 of 2013 & IA-105 of 2014

Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swagatika Sahoo

Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

ORDER

At the request of the learned counsel for the Respondent No. 2 & 5,
post the matter for hearing on **1st July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member